

223



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (AS ON 01.01.2013)

[Signature]
21/11/13

SERVICE: ICLS

NAME OF THE OFFICER (IN FULL): **M. VARAPRASAD RAO** DESIGNATION: **AOL** DATE OF BIRTH: **15/12/1954** PRESENT PAY: **₹. 17090**
 MINISTRY/DEPARTMENT/OFFICE: **O/O. OFFICIAL LIQUIDATOR, HIGH COURT OF AP, MCA, GRADE PAY: ₹. 5400**

(1) Name of District, Sub-Division, Taluk and Village in which property is situated	(2) Name and details of property-housing, lands and other buildings.	(3) Cost of construction/acquirement including land in case of house and year when purchased.	(4) Present value	(5) If not in own name, state in whose name held and his/her relationship to the Government servant.	(6) How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	(7) Annual income from the property	(8) Remarks.
R.R Dist. MEERPET INDIRANAGAR COLONY. HNo S-14-65 KAPLA	HOUSE BEARING No S-14-65 PLUINO 90. SURVEY 150 ADMEASUREMENT 150 SQ YDS. GROUND FLOOR 788 SFT FIRST FLOOR 896 SFT	16,02,000/- GROUND FLOOR CONSTRUCTED ON 17/12/94 AND FIRST FLOOR 1996	MARKET VALUE APPROX ₹ 13,21,200 (AS ON 2013-14 JAN)	-	BY INHERITENCE GIFT BY MOTHER 24th MARCH 2010	- NIL	DUE TO RENOVATION REPAIRS BUILDING INCOME FROM PROPERTY WAS NIL THIS YEAR.

SIGNATURE: *[Signature]*

Date: 21/11/2013